

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. IA 3429/2024 IA 3432/2024 In C.P. (IB)/1336(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

NAME OF THE PARTIES: - IA 3429/2024 Dushyant C Dave

V/s

Ramanand Steel Ltd

IA 3432/2024 Dushyant C Dave Liquidator

Ramanand Steel Limited

IN THE MATTER OF

Punjab National Bank

V/s

Ramanand Steel Limited

**Section: - Regulation 44(2), Liquidation process Regulation, 2016 Application
under any other provisions- IBC U/s 7 of IBC**

ORDER

IA.No.3429/2024: - Adv Shikha Bhura appeared for the Applicant/Liquidator through VC.

List this matter on **11.07.2024**.

IA.No.3432/2024: - Adv. Bishal Agarwal a/w Adv. Priya Pandey appeared for the Applicant/Liquidator through VC.

The present application is filed by the Applicant/Liquidator for placing on record the **Progress Report** for the quarter ending on 31.03.2024. The said Progress Report is taken on record. No order is called for. With the aforesaid observation, **IA.No.3432/2024** is **allowed** and **disposed of**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)